

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 303 of 2018

IN THE MATTER OF:

M/s. Area Projects Consultants Private Limited

...Appellant

Vs.

M/s. Indian Bank and Others

...Respondents

Present: For Appellant: - Mr. Arun Bhardwaj, Senior Advocate with Mr. Karan Yadav and Mr. Karan Bhardwaj, Advocates.

For Respondents: - Mr. Arun Kathpalia, Senior Advocate with Mr. Aditya Verma and Mr. Tribikram, Advocates.

ORDER

07.08.2018— Learned Senior Counsel for the Appellant sought permission to withdraw the appeal. Prayer is allowed without any liberty to challenge the same very impugned order before this Appellate Tribunal.

The appeal is dismissed as withdrawn.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

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